

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 542
(TO BE ANSWERED ON 20.11.2019)

CASES SENT BY CBI TO ACB

†542. SHRI HANUMAN BENIWAL:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether various cases presented to the Central Bureau of Investigation (CBI) are forwarded to the agencies of the concerned States/Anti Corruption Bureau (ACB);
- (b) if so, the number of cases related to Rajasthan that have been forwarded to various agencies of Rajasthan Government/ ACB by the CBI during the last three years, case-wise; and
- (c) the provisions for seeking monitoring/investigation reports from the concerned States with regard to the cases forwarded by CBI along with the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): Yes Sir,

A total of 830 complaints related to Rajasthan have been forwarded to various agencies of Government of Rajasthan by CBI during the last three years, i.e. 2016, 2017, 2018 and 2019 (upto 31.10.2019) for taking necessary action at their end.

The year-wise breakup for the last 3 years is as under:

Year	Number of complaints
2016	171
2017	262
2018	275
2019 (upto 31.10.2019)	122
Total	830

(c): There is no provision to monitor/follow up the complaints forwarded to State agencies for necessary action.
